

Motion regarding Suspension of Members from the service of the House under Rule 374

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF COAL AND MINISTER OF MINES (SHRI PRALHAD JOSHI): Hon. Chairperson, Sir, with your permission, I beg to move:

?That this House, having taken a serious note of the misconduct of Shri Kalyan Banerjee, Shri A. Raja, Shri Dayanidhi Maran, Shrimati Aparupa Poddar, Shri Prasun Banerjee, Shri E.T. Mohammed Basheer, Shri G. Selvam, Shri C.N. Annadurai, Shri Adhir Ranjan Chowdhury, Dr. T. Sumathy (A) Thamizhachi Thangapandian, Shri K. Navaskani, Dr. Kalanidhi Veeraswamy, Shri N. K. Premachandran, Prof. Sougata Ray, Shrimati Satabdi Roy (Banerjee), Shri Asit Kumar Mal, Shri Kaushlendra Kumar, Shri Anto Antony, Shri S. S. Palanimanickam, Shri Su. Thirunavukkarasar, Shrimati Pratima Mondal, Dr. Kakoli Ghosh Dastidar, Shri K. Muraleedharan, Shri Sunil Kumar Mondal, Shri S. Ramalingam, Shri Kodikunnil Suresh, Dr. Amar Singh, Shri Rajmohan Unnithan, Shri Gaurav Gogoi, and Shri T. R. Baalu in utter disregard to the House and the authority of the Chair including by display of placards in the House and having been named by the Chair, resolve that the above-mentioned Members may be also suspended from the service of the House for the remainder of the Session under Rule 374(2).?

HON. CHAIRPERSON: The question is:

?That this House, having taken a serious note of the misconduct of Shri Kalyan Banerjee, Shri A. Raja, Shri Dayanidhi Maran, Shrimati Aparupa Poddar, Shri Prasun Banerjee, Shri E.T. Mohammed Basheer, Shri G. Selvam, Shri C.N. Annadurai, Shri Adhir Ranjan Chowdhury, Dr. T. Sumathy (A) Thamizhachi Thangapandian, Shri K. Navaskani, Dr. Kalanidhi Veeraswamy, Shri N. K. Premachandran, Prof. Sougata Ray, Shrimati Satabdi Roy (Banerjee), Shri Asit Kumar Mal, Shri Kaushlendra Kumar, Shri Anto Antony, Shri S. S. Palanimanickam, Shri Su. Thirunavukkarasar, Shrimati Pratima Mondal, Dr. Kakoli Ghosh Dastidar, Shri K. Muraleedharan, Shri Sunil Kumar Mondal, Shri S. Ramalingam, Shri Kodikunnil Suresh, Dr. Amar Singh, Shri Rajmohan Unnithan, Shri Gaurav Gogoi, and Shri T. R. Baalu in utter disregard to

the House and the authority of the Chair including by display of placards in the House and having been named by the Chair, resolve that the above-mentioned Members may be also suspended from the service of the House for the remainder of the Session under Rule 374(2).?

The motion was adopted.

15.03 hrs